

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
DELHI.

REGN. NO. OA 558/1987.

14.1.1988.

Dr. A.S. Bais Vs. U.O. I & anr.

Applicant through counsel Shri Ajit Pudussery.

On behalf of the respondents Shri M.L. Verma, counsel present.

The applicant has filed a letter stating that he has been directly recruited by the U.P.S.C. for the post of Professor E.N.T. for promotion to which post he had filed this application No.558/87 and wishes to withdraw the same. Permitted to withdraw. Application dismissed as withdrawn with no costs.



(Kaushal Kumar)
Member
14.1.1988.



(K. Madhava Reddy)
Chairman
14.1.1988.